

Title: Introduction of the Constitution (Amendment) Bill, 2000. (Amendment of the Eighth Schedule)

SHRI BIR SINGH MAHATO (PURULIA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BIR SINGH MAHATO: Sir, I introduce the Bill.

15.71/2 hrs.